### NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 09.08.2019 (FRIDAY) <u>COURT III</u> <u>10:30 AM</u>

# In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical). For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	IMECO Limited	Kunal Godhwani	Aditya Sharma
	(Ins) No. 801 of	Vs.		
	2018	BEML Limited		

## For Admission (After Notice)

2.	Comp. App. (AT)	K.Inbalathan	Gautham Shiv	Mani Karan
	No. 87 of 2019	Vs.	Shankar	Sharma-R4
		VerTerra Products India Pvt. Ltd. &Ors.		
3.	Comp. App. (AT) No. 107 of 2019	United spirits Ltd & Anr. Vs. Neel Rajesh Shah & Anr.	Anand S. Pathak	
4.	Restoration Application No.14 of 2019 in Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors. <b>With</b>	Nikita	Mithun Verghis
5.	Contempt Case (AT) No.18 of 2019 in Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors.	Nikita	Mithun Verghis

## For Hearing (Part Heard)

6.	Comp. App. (AT) (Ins) No. 167 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd. <b>With</b>	Puneet Singh Bindra	Sidhartha Das
7.	Comp. App. (AT) (Ins) No. 168 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd.	Puneet Singh Bindra	Sidhartha Das
8.	Comp. App. (AT) No. 169 of 2018	BS Limited Vs. Registrar of Companies & Ors.	Milan Singh Negi	Raghvendra Singh-R3
9.	Comp. App. (AT) No. 37 of 2019	Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors.	Arpit Agarwal	Anubhav Gupta

#### **For Hearing**

10.	Comp. App. (AT) No. 20 of 2018	M/s. Hyderabad Pollution Controls Ltd. &Ors. Vs. S. Radhakrishnan&Anr.	Saurabh Jain	S.V. Rama Krishna
11.	Comp. App. (AT) No. 326 of 2018	C.J. George & Ors. Vs. Synthite Industries Ltd.	A Karthik	Goutham Shivshankar

# 12:00 noon

#### **For Hearing (Part Heard)**

For ficaring (1 art ficard)				
12.	Comp. App. (AT)	Satori Global Ltd. & Anr.	Swapnil Gupta	Ankur Mittal-R1
	No. 379 of 2018	Vs.		Ujjwal Banerjee-R4
		Shailja Krishna & Ors.		
		With		
13.	Comp. App. (AT)	Manjula Jhunjhunwala	Ujjal Banarjee	Ankur Mittal
	No. 395 of 2018	Vs.	Akash Khuran	
		Shailja Krishna & Ors		

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By Order -sd/-

Registrar